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(PART – I SECTION-I)**

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 155 (RE-2008)/2004-2009
NEW DELHI, DATED THE 2nd March, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008)

1. In Appendix 37D, under Table 9, after Sl. No. 7, the following is added in the Index of Product Categories under I:

Table 9			
I. HIGH VALUE ADDED MANUFACTURED GOODS			
Note 1 : Benefits on High Value Added Manufactured Goods shall be granted for exports w.e.f. 1.4.2008.			
Note 2 : Goods, as contained in this Table, if exported as export obligation under Advance Authorisation Scheme or under Duty Free Import Authorisation Scheme, shall be eligible for this export benefit only if the value addition is at least 100%.			
Sr. No.	FPS Product Code	ITC (HS) Code	Description
8.	9.8	25151220	Slabs Marble & Travertine (Marble / Green Marble / Serpentine Marble Slabs)
9	9.9	25151290	Other Marble & Travertine Products
10.	9.10	68022110	Marble Blocks / Tiles, polished (Marble / Green Marble / Serpentine Marble Blocks / Tiles)
11	9.11	68022190	Others
12	9.12	25151210	Marble / Green Marble / Serpentine Marble Blocks

2. Consequently, the above mentioned products are entitled to FPS benefits @ 2.5% on FOB Value of exports made w.e.f 1.4.2008. This issues in public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
and Ex-Officio Additional Secretary to the Government of India

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